

**Statement—II***Estimates of Production of EGG.*

(1000 TONNES)

Sl. No.	STATES/UT	1992-93	1993-94 (Prov.)	1994-95 (Prov.)	1995-96 (Prov.)
1.	Andhra Pradesh	39620	47460	54350	54947
2.	Arunachal Pradesh	227	232	325	330
3.	Assam	4340	4494	4603	6040
4.	Bihar	13800	13900	12398	14200
5.	Goa	979	983	980	1040
6.	Gujarat	4731	5058	4682	4500
7.	Haryana	5170	5338	6338	5700
8.	Himachal Pradesh	697	714	700	710
9.	Jammu & Kashmir	2886	3370	3600	3818
10.	Karnataka	13590	14169	14699	15579
11.	Kerala	17740	18443	19160	19910
12.	Madhya Pradesh	10680	10983	11200	11300
13.	Maharashtra	22909	23381	25010	26029
14.	Manipur	670	676	1080	1240
15.	Meghalaya	700	727	740	750
16.	Mizoram	136	186	199	200
17.	Nagaland	392	393	480	398
18.	Orissa	5267	5682	5600	5867
19.	Punjab	21650	23300	24380	25100
20.	Rajasthan	3492	3957	4170	4500
21.	Sikkim	140	135	150	165
22.	Tamil Nadu	28446	29190	30509	30460
23.	Tripura	370	400	420	440
24.	Uttar Pradesh	5660	6024	6267	6900
25.	West Bengal	23301	23645	25000	28000
26.	A & N Islands	455	519	515	522
27.	Chandigarh	383	359	334	348
28.	Dadra & N. Haveli	74	39	40	40
29.	Daman & Diu	25	30	35	40
30.	Delhi	609	649	655	700
31.	Lakshdweep	45	45	47	50
32.	Pondicherry	105	97	104	102
<b>TOTAL:</b>		<b>229289</b>	<b>244578</b>	<b>258770</b>	<b>269925</b>

**Monitoring of passengers demands by South Central Railways**

3108. SHRI V. HANUMANTHA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the South Central Railways are carefully monitoring the passenger needs at various Stations;

(b) if so, the system by which the General Manager processes representation made to him;

(c) whether it is a fact that proper action has not been initiated on even minor requests pertaining to Eluru Railway Station in West Godavari district;

(d) whether South Central Railways will periodically review the prevalent system of grievance redressal of passengers; and

(e) if so, the steps proposed in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ):** (a) Yes, Sir:

(b), (d) and (e) The complaints and representations addressed to the General Manager/Additional General Manager are acknowledged and each case is investigated. Appropriate remedial action is taken where necessary and the complainant is advised of action taken. Outstanding grievances are periodically reviewed. Special Monitoring Cells have also been set up to receive grievances relating to punctuality, passenger amenities and catering at Ministry, zonal and divisional levels.

(c) No, Sir.

**Organisation of first vehicle pollution awareness camp in Delhi**

3109. **SHRI K. M. KHAN:** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether first vehicle pollution awareness camp was organised in New Delhi in the recent past;

(b) if so, the details thereof;

(c) whether the drive has achieved the desired results;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Government propose to organise such camps in all major cities of the country in future; and

(f) if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD):** (a) and (b) The Transport Department of Government of

Delhi in association with automobile manufacturers has organised free pollution checking camps during the current year. In addition, the transport Department, Government of Delhi, in association with Non-Governmental Organisations (NGOs), also organised street plays and seminars to raise public awareness on the various aspects of vehicular pollution.

(c) and (d) Yes, Sir. More than 70,000 motorists availed of the free checking facility. The holding of seminars and street plays have helped raise social consciousness about vehicular pollution.

(e) and (f) The respective Transport Departments could organise similar camps, in association with the automobile manufacturers and NGOs, in the major cities in their States.

**Action plan for fisheries cooperatives and insurance cover for fishermen in Maharashtra**

3110. **MISS SAROJ KHAPARDE:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have formulated any action plan for developing fisheries cooperatives and insurance cover for the fishermen in the State of Maharashtra; and

(b) if so, the details thereof, and if not, the reasons therefor?

**THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA):** (a) and (b) The Government had set up the National Cooperative Development Corporation (NCDC) with a view to plan, promote, coordinate and finance cooperative development programmes in the country including promotion and development of fisheries cooperatives. During the year 1996-97, the NCDC has allocated an amount of Rs. 6.60 crores for the State of Maharashtra for assisting fisheries cooperatives including Rs. 2.50 crores towards assisting Integrated Reservoir Fisheries Develop-